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Andhra Pradesh	-	17	
Bihar	-	3	
Gujarat	-	5	
Haryana	-	6	
Karnataka	-	5	
Kerala	-	1	
Madhya Pradesh	-	16	
Maharashtra	•	12	
Nagaland	-	1	
Orissa	-	3	
Punjab	-	2	
Rajasthan	-	2	
Tamil Nadu	-	3	
Uttar Pradesh	-	8	
West Bengal	-	5	
Total	=	89	

The sanctioned cost of construction of 89 Road over/Under bridges is Rs.375 crores.

Allotment of Forest Land

2072. SHRI RAM SAGAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the forest land in Delhi had been allotted to private persons/industrial houses for afforestation on lease/agreement in the past:
 - (b) is so, the details thereof:
- (c) whether those persons/industrial houses have constructed boundary walls around those lands:
- $(\mbox{\bf d})$ whether the same is permissible under the rules: and
- (e) if not, the action taken or proposed to be taken by the Government to get the boundary walls removed forthwith or the terminate the lease/agreement?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD): (a) to (e) Information is being collected and will be placed on the Table of the House.

[Translation]

Rail Line from Barwadih to Chirimiri

2073. SHRI BRAJ MOHAN RAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the work of laying rail line from Barwadih in Bihar to Chirimiri in Madhya Pradesh was commenced during the British regime:

- (b) if so, the amount spent thereon by the Government so far:
- (c) whether the rail line remains to be constructed from Barwadih to Bishrampur since the rail line between Bishrampur to Chirimiri has already been constructed:
- (d) whether the Government propose to restart the construction of this closed rail line:
- (e) if so, the time by which construction work is likely to be started; and
 - (f) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b). Yes Sir. Details are not available.

- (c) to (e). A traffic survey for restoration of this line has been sanctioned. Further consideration of the project will be possible once the survey report becomes available.
 - (f) Does not arise.

[English]

Kuriyarkutty Karappara Project

2074. SHRI N.N. KRISHNADAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have accorded Environmental and forestry clearance to Kuriyarkutty Karappara project of Kerala:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No. Sir.

(b) and (c). Government of Kerala had submitted the modified Kuriyarkutty Karappara multipurpose project in October. 1990 for environmental clearance without incorporating the Environmental Management Plan. Partial information was submitted in November 1992. Additional information sought from the State Government in January 1993 is still awaited.

Similarly in respect of diversion of forest land under the forest (conservation) Act. 1980, certain clarifications pertaining to the command area of the project and on involvement of wildlife sanctuary area in the Project have been sought in April. 1996. The reply of the State Government is the still awaited.

[Translation]

Facilities to Tourists visiting Shirdi

2075. SHRI BHIMRAO VISHNUJI BADADE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has provided some facilities to the tourists visiting International pilgrimage 'Shirdi' falling in Kopergaon Parliamentary Constituency;

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- (b) if so, the details thereof:
- (c) whether the facility includes the reservation quota in the Karnataka and Jhelum Express trains passing through Kopergaon; and
- (d) if so, the details thereof and the extent to which this quota can be increased?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes. Sir.

- (b) Railway Out Agency is functioning at Shirdi with facility for issuing unreserved and reserved tickets.
 - (c) Yes. Sir
 - (d) Quota allotted at Shirdi Out Agency
 - (1) 2627. Dn. SBC-NDLS Karnataka Express 4 sleeper berths (w.e.f. 11.8.96)
 - (2) 2628 Up NDLS-SBC Karnataka Express 6 sleeper berths
 - (3) 1077 Dn. PA-JAT Jhelum Express 4 sleeper berths.

Quota allotted at Kopergaon Station

- (1) 2627 SBC-NDLS Karnataka Express 4 sleeper berths (w.e.f. 11.8.96)
- (2) 2628 NDLS-SBC Karnataka Express 2 sleeper berths & 2 AC 2 tier berths
- (3) 1077 PA-JAT Jhelum Express 4 sleeper berths.

Quota of Shirdi Out Agency-and Kopergaon Station by 2627 Dn. SBC-NDLs Karnataka Express has recently been allotted

[English]

Import of Banned Drugs

2076 SHRI RAMESH CHENNITHALA WIII the Minister of CHEMICALS AND FERTILIZERS be pleased to state

- (a) whether the drugs banned by WHO are being manufactured and used in India
 - (b) if so, the details thereof, and
- (c) the reasons for not banning the use to such durgs in India?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA). (a) to (c). As per the available information (upto 22.12.1995), World Health Organisation has so far reported the withdrawal of 44 drugs in some countries. Out of these 44 drugs. 26 drugs were never approved for marketing in India. Of the remaining 11 drugs were banned and 7 drugs were allowed for continued

marketing in the country with 'caution' by the Drugs Controller of India in consultation with experts and expert bodies like ICMR.

Broad Gauge Line from Lumding to Dibrugarh

2077. SHRI KESHAB MAHANTA: Will the Minister of RAILWAYS be pleased to state:

- (a) the progress made in regard to the completion of the broad gauge line from Lumding to Dibrugarh; and
- (b) the time by which the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b). Gauge Conversion work from Lumding to Dibrugarh is going on in full swing. As per revised target schedule the work is planned to be completed in Phases as under:

Section	Kms.	Target	
Lumding-Dimapur	6 9	Completed	
Dimapur-Furkating	70	completed	
Furkating-Mariani	38	95-96	
Furkating-Mariani (Loop)	86	97-98	
Mariani-Tinsukia- Lekhapani	155	96-97	
Tinsukia-Dibrugarh	48	96-97	

Rice Research Centre

2078. SHRI UDDHAB BARMAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the foundation stone of a Rice Research Centre in Barpetta district of Assam has been laid;
 - (b) if so, progress of construction carried, so far:
- (c) whether a large number of peasants had to be evicted from the area for construction of the Research Centre: and
- (d) if so, the steps taken/proposed to be taken for their rehabilitation/

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA): (a) Yes, Sir.

- (b) Construction not yet started as the land for the Centre has not yet been transferred by the State Government.
 - (c) Nor, Sir.
 - (d) Does not arise